GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2633 TO BE ANSWERED ON MARCH 16, 2023

CGEWHO HOUSING SCHEME

NO. 2633. SHRI VINAYAK RAUT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that there has been delays in the project of Greater Noida Housing Scheme of Central Government Employees Welfare Housing Organisation (CGEWHO);
- (b) if so, the period of delay at each stage of the project and the reasons for the same;
- (c) the number of applicants, registration-wise, who have sought refund of the application with amount and interest thereon citing such delays leading to breach of contract and apprehensions about the ability of CGEWHO to execute the said project; and
- (d) the time by which CGEWHO proposes to refund application money and interest thereon to such aggrieved applicants?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (d) The construction of Greater NOIDA housing project consisting of 1794 DUs in Phase-I got completed within the extended time, i.e. 27.05.2022, given by Uttar Pradesh Real Estate Regulatory Authority (UP RERA).

Central Government Employees Welfare Housing Organization (CGEWHO) has received the Occupancy Certificate from Greater NOIDA Industrial Development Authority for the project.
